

24-11-93

Notitting. Adj.
cc 11-1-94 for
admission.

M
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OR

No RA has been
filed so far.

Notting
10/11/94

11.1.94

Hon. Mr. Maharaj Jm JM

None appeared on behalf of the
applicant. Sri C-S. Singh appeared on
behalf of the respondents. The Counsel
appearing on behalf of the respondents
has stated that the applicant is
purposely avoiding to appear in the
case as the stay order in his
favour is operating. A perusal
of the order sheet would reveal
that the applicant remained absent
on several dates. In these circum-
stances, the O.A. is dismissed in
default. The stay order stand
vacated.

M

J.M.

(lw)